

R.O.C.No.5366/2011-B2

DISTRICT JUDGE
POSTING

NOTIFICATION No.13/2015

Dr.G.Jayachandran, District Judge, functioned as Secretary to Government, Law Department, Government of Tamil Nadu on deputation basis and relieved from the said post vide G.O.Rt.No.366, Public(Special.A) Department, dated 02.02.2015, is posted as Principal District Judge, Tiruvallur in the existing vacancy.

HIGH COURT, MADRAS.
DATED :03.02.2015.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No.5366/2011-B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Transfer and Postings -
Notification issued - Joining instructions – issued.

Ref: High Court's Notification No.13/2015, dated: 03.02.2015.

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Dr.G.Jayachandran, District Judge, functioned as Secretary to Government, Law Department, Government of Tamil Nadu on deputation basis and relieved from said post and posted as Principal District Judge, Tiruvallur in the High Court's Notification cited above is required to take charge of the post of Principal District Judge, Tiruvallur from the I Additional District Judge, Tiruvallur who is holding full additional charge of the said post, immediately, without availing full joining time.

HIGH COURT, MADRAS.
DATED :03.02.2015.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL